

Name of the corporate debtor: M/s Khatema Fibres Limited
Date of commencement of CIRP: 13.10.2023 (order received on 18.10.2023)
List of creditors as on: 05.07.2024

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			(Amount in INR)			Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of claim under verification	Amount of claim not admitted	
1	Good and Service Tax	Central Government	31.10.2023	47,389,302	31,184,711	Secured claim	No	NA	-	16,204,591	
2	State Tax- Uttarakhand #	State Government	15.11.2023	12,551,752	12,551,752	Secured claim	No	NA	-		
3	Department of Trade and Taxes (Delhi VAT- GST)	State Government	05.01.2024	4,656,863	1,581,386	Secured claim	No	NA	-	3,075,477	
4	Employees Provident Fund Organisation	Central Government	25.04.2024	34,595,860	34,595,860	Secured claim	No	NA	-	-	
	Total			99,193,777	79,913,709				-	19,280,068	

Note: List of Creditors has been issued as on the date of order of condonation of delay in terms of Regulation 13(1C) of IBBI (CIRP) Regulations, 2016